

the production of *vanaspatis* is improving and is expected to be restored to normal levels in the very near future.

Statement

(Figures in Tonnes)

State	Licensed capacity per month	Production (Jan-Nov) 1973 Average per month
1. Andhra Pradesh	4,400	2,716
2. Assam	2,500	..
3. Bihar	6,250	1,409
4. Gujarat	12,500	3,962
5. Haryana	7,750	728
6. Jammu & Kashmir	625	..
7. Karnataka	2,450	346
8. Kerala	750	7
9. Madhya Pradesh	10,625	1,432
10. Maharashtra	26,925	6,997
11. Punjab	12,000	4,215
12. Rajasthan	12,500	2,092
13. Tamil Nadu	5,513	716
14. Uttar Pradesh	18,625	5,745
15. West Bengal	14,425	3,416
16. Delhi	6,325	4,187
	1,44,163	37,968

Conducting Raids Against Hoarders in Delhi

1526. SHRI HARSH DEO MALA-VIYA:

SHRI N. R. CHOUDHURY:

SHRI SAI DAR AMJAD ALI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of raids conducted by Government agencies, private parties and political parties in Delhi for unearthing hidden stocks of foodgrains, tyres etc., during the last three months;

(b) the number of godowns sealed and the action taken by Government against the godown owners;

(c) the extent to which the price of essential commodities like pulses has come down in Delhi as a result of these raids;

(d) the period for which the prices remained as such and the reasons for a further rise in price; and

(e) the particular steps taken by Government to ensure fall in price of foodgrains, pulses, spices etc.?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (e) A statement giving the required information is attached.

Statement

During the last three months the Delhi Administration organised 106 raids for unearthing hidden stocks of foodgrains, tyres etc. 231 godowns were checked, and 63 of them were sealed. Action was taken against 58 dealers as indicated below.

(i) Number of cases registered with the police under the DIRs.	5
(ii) Number of cases registered with the police under Essential Commodities Act	21
(iii) Number of cases in which Departmental action was taken	32
TOTAL	58

The raids appear to have had a salutary influence on prices and a downward trend in prices of pulses was witnessed after the raids. Since, however, the prices of commodities are influenced by various factors like short arrivals from other producing areas etc., there has been an upward trend in the prices of some commodities.

Delhi Administration is regulating the trade in the case of various essential articles through licensing etc., and have fixed prices under the Essential Commodities Act, 1955 and the Defence of India Rules. Action is initiated in all cases of violation which come to notice.

Report of Sugar Industry Enquiry Commission

1527. SHRI HARSH DEO MALA-VIYA: Will the Minister of AGRICULTURE be pleased to refer to the reply to